

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 90/2021 in O.A. No. 317/2014

This the 19th Day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

- 1. Rajesh Kumar Gupta G-22/301, Sector-7, Rohini, Delhi-85
- 2. Pradeep Menon C2D/45-B, Pankha Road, JANAKPURI, New Delhi-58
- 3. Sudhir Kumar 156, Sant Nagar New Delhi-110 065
- 4. Mrs Sundri Srinivasan Qtr No. 90, Type-II, North West Moti Bagh New Delhi-21
- 5. KV Ramakrishnan 379, Type-IV, Läxmi Bai Nagar New Delhi
- 6. KS Negi (Retd) 10B/164, Vasundhra, Ghaziabad (UP) 201012
- 7. Raghunath Singh (Retd) B-12A/03, 13th Floor, Aakriti Shantiniketan Sector 143B, Noida 201306
- AV Sridhar
 213, Krishi Apartments
 D Block, Vikaspuri, New Delhi-18.



- 9. B. Geeta Devi RZ-101, FF, Indra Park Uttam Nagar, New Delhi -110 059
- 10. TD Reddemmna A-2466, Netaji Nagar, New Delhi-23.
- 11. Mrs GK Uma Subbiah 1830, Sector-37, Noida (UP)
- 12. Mrs Usha Radhakrishnan D-5/F-3, Dilshad Colony, Delhi-95
- 13. Surinder Kumar B-706, Dr Ambedkar Nagar Sector-I, New Delhi
- 14. Arun Kumar 666, Sector-IV RK Puram, New Delhi-110 022
- 15. Poonam35/11, 3 FloorOld Rajender Nagar, New Delhi
- 16. Bhim Narang
 Flat No 301, Guru Ramdass Apartments
 Plot No B-3, Sector 22
 Dwarka, Delhi-110077

... Applicants

(By Advocate : Shri Pramod Kumar Sharma)

Versus

- Mr. Vishal Gagan
 Joint Secretary (Training) & CAO
 Ministry of Defence, E Block Hutments,
 New Delhi-110011
- 2. Dr. Ajay Kumar
 Defence Secretary
 Ministry of Defence
 New Delhi 110 011

... Respondents

(By Advocate : Shri Vijender Singh)

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ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the Order dated 17.02.2020 passed in OA No.317/2014. The OA was allowed to the extent that the financial benefits be restricted for a period of two years from the date of filing of the OA and that in turn, shall be subject to the outcome of the Writ Petition No.11673/2016.

- 2. The respondents filed counter affidavit stating that they have filed Writ Petition No.10202/2020 challenging the Order in the OA and the next date of hearing is 23.11.2021.
- 3. We, therefore, close the contempt case leaving it open to the applicants to work out the remedies depending upon the outcome of the Writ Petition No.10202/2020.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/vb/sd/akshaya/